

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-205/2013/9444/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the ^{Jh} 5 November, 2022.

Sub: **Station leave permission.**

Ref:- Letter dated 03.11.2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **station leave permission from the morning of 05.11.2022 till the afternoon of 20.11.2022.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo **NO. HC. VII-205/2013/9445/A**, dated , 05-11-2022

Copy to :

1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Initials]